

sympathy with the families of the bereaved, and praying for the speed recovery of the injured.

List of Passengers and Crew

SURVIVORS :

1. Mr. K. S. Mani
2. Mr. Nagarajan
3. Master Rajesh
4. Master Raghunath
5. Mr. K. K. Nambiar
6. Mr. K. P. R. Nair
7. Brig. A. S. Jaide
8. Capt. C. B. Menon
9. Miss Marry Flora
10. Mr. P. A. Seshan
11. Mr. K. R. O. Nair

KILLED :

1. Mr. Sharma
2. Mrs. Sharma
3. Mr. Vishwanathan
4. Mrs. A. Shyamala
5. Mr. Kurup
6. Mr. Abdul Hamid
7. Mr. Badhran
8. Mr. Zaidin
9. Dr. A. Mathews
10. Mrs. Stella Gomez
11. Mrs. D. Lyons
12. Mr. D. L. Fernandez
13. Mr. G. Chandrasekara Pillai
14. Mr. N. C. John
15. Mr. James Joseph
16. Mr. J. Liladhar

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| 1. Capt. K. L. Reddy—
Commander | } Crew |
| 2. Capt. S. L. Aggarwal—
First Officer | |
| 3. Miss. P. Rao | |
| 4. Miss. Ramona
Maghrabi | |

10.14 hrs.

TAXATION LAWS (AMENDMENT) BILL.
EXTENSION OF TIME FOR PRESENTATION OF
SELECT COMMITTEE REPORT

SHRI BHAWGAT JHA AZAD (Bhagal-

pur) : I beg to move :

That this House do extend the time for the presentation of the Report of the Select Committee on the Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957 and the Gift-tax Act, 1958 upto the last day of the first week of the Budget Session (1972)."

MR. SPEAKER : The question is :

"That this House do extend the time for the presentation of the Report of the Select Committee on the Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957 and the Gift-tax Act, 1958 upto the last day of the first week of the Budget Session (1972)."

The motion was adopted.

10.15 hrs.

PAYMENT OF GRATUITY BILL*

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : I beg to move for leave to introduce a Bill to provide for a scheme for the payment of gratuity to employees engaged in factories, mines, plantations, shops or other establishments and for matters connected therewith or incidental thereto.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for a scheme for the payment of gratuity to employees engaged in factories, mines, plantations, shops or other establishments and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI R. K. KHADILKAR : I introduce the Bill.†

*Published in the Gazette of India Extraordinary, Part II, Section 2, dated 10.12.71.

†Introduced with the recommendation of the President.